

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2121/2013

(From the judgement and order dated 12/10/2012 in CRLA No.6780/2006, of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SUBHASH SINGH

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 18/03/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Adesh Kumar,Adv.
Mr. Naresh Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Adjourned.

| (NARENDRA PRASAD)
| COURT MASTER

| | (RENUKA SADANA)
| COURT MASTER

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